

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3424

ANSWERED ON:10.12.2009

GROUND HANDLING SERVICES AT AIRPORTS

Smt. Sushila
Dharmshi Shri Babar Gajanan;Lagadapati Shri Rajagopal;Saroj

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government is planning to unveil new groundhandling policy;

(b) if so, the details thereof;

(c) whether the Government had cleared a proposal to allow only three agencies to take up ground handling services at the six major metro airports;

(d) if so, the details thereof; and

(e) the extent to which it has helped to bring international standards to airports in metropolitan cities and restrict the number of agencies involved in ground handling services?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (e) Yes, Madam. The Airline operators had expressed their concerns about the new Ground Handling Policy. Matter was examined by the Government and it was decided that the exit of non-entitled entities including domestic airlines will be implemented only after undertaking a comprehensive review and with inter-ministerial consultation.

(c) & (d) Yes, Madam. For the metropolitan airports i.e. Delhi, Mumbai, Chennai, Kolkata, Bangalore and Hyderabad, following provision was made-

(i) The respective airport operator itself or its joint venture partner.

(ii) Air India and its subsidiaries/joint venture companies specialized in ground handling services. Third party handling will also be permitted to these subsidiaries.

(iii) Any other ground handling service providers selected through competitive bidding process by the airport operator.